

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1884
ANSWERED ON:29.11.2002
RECOGNITION OF SCHEDULED TRIBES
BASUDEB ACHARIA

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether tribals who have migrated from Chhotanagpur Division of Jharkhand to Assam to work in tea garden are not recognized as Scheduled Tribe;
- (b) if so, the reasons;
- (c) whether the Government of Assam has also recommended for inclusion of these tribals in the list of Scheduled Tribe; and
- (d) if so, the action taken by the Government thereon?

Answer

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

(a) to (d) The tribals who have migrated from other States including Jharkhand to Assam as tea garden labourers are not recognized as Scheduled Tribes in Assam as they have not been notified as such in relation to that State. The Government of Assam had recommended their notification as Scheduled Tribes. The recommendation has been processed as per the modalities approved for deciding such claims.